

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA AT
HYDERABAD**

SUB: SUMMER VACATION 2021 - Summer Vacation permission for fourteen (14) days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana - **GRANTED.**

ORDER ROC.NO. 1259/2021-B.SPl., dated 26.04.2021.

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana are hereby accorded vacation permission for fourteen (14) days during Summer Vacation, 2021 term wise in **Column No.3** and also incharge arrangements mentioned in **Column No.4** in the table below:

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2	3	4	4
ADILABAD DISTRICT				
1.	SRI B.S.JAGJEEVAN KUMAR, Prl. District and Sessions Judge, Adilabad.	03.05.2021 to 16.05.2021	-	I Addl. District and Sessions Judge, Adilabad.
2.	Dr. T.SRINIVASA RAO, I Additional District and Sessions Judge, Adilabad.	-	18.05.2021 to 31.05.2021	Prl. District and Sessions Judge, Adilabad.
3.	SRI PATHLAVATH NARAYANA BABU, III Addl. District and Sessions Judge, Asifabad, Adilabad District.	03.05.2021 to 16.05.2021	-	II Addl. District and Sessions Judge (FTC), Mancherial, Adilabad District.
4.	SRI D.VENKATESH, II Additional District and Sessions Judge (Fast Track Court) Adilabad at Mancherial.	-	18.05.2021 to 31.05.2021	III Addl. District and Sessions Judge, Asifabad, Adilabad District.
5.	SRI Y.JAYA PRASAD, Special Sessions Judge Court for trial of cases relating to Atrocities against Women -cum- VI Additional District and Sessions Judge, Adilabad.	-	18.05.2021 to 31.05.2021	Prl. District and Sessions Judge, Adilabad.

6.	SMT. HARISHA, VII Additional District and Sessions Judge, (Fast Track Court), Nirmal, Adilabad District.	-	18.05.2021 to 31.05.2021	Prl. District and Sessions Judge, Adilabad.
HYDERABAD DISTRICT CITY CIVIL COURT				
7.	DR. C.SUMALATHA, Chief Judge, City Civil Court, Hyderabad.	-	18.05.2021 to 31.05.2021	IX Addl. Chief Judge, City Civil Court, Hyderabad.
8.	SMT. MANTRI RAMA KRISHNA SUNITHA, I Addl. Chief Judge, City Civil Court, Secunderabad.	03.05.2021 to 16.05.2021	-	XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
9.	SMT. KOKA RADHA DEVI, III Additional Chief Judge, City Civil Court, Hyderabad.	-	18.05.2021 to 31.05.2021	XXVI Addl. Chief Judge, City Civil Court, Hyderabad.
10.	SMT. P.LAKSHMI SARADHA, Judge, Family Court – cum- Additional Chief Judge, City Civil Court, Hyderabad.	03.05.2021 to 16.05.2021	-	Judge, Addl. Family Court, Hyderabad.
11.	SMT. S.SREEVANI, Judge, Additional Family Court – Cum Additional Chief Judge, City Civil Court, Hyderabad.	-	18.05.2021 to 31.05.2021	Judge, Family Court, Hyderabad.
12.	SMT. G.NEELIMA, Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Secunderabad.	-	18.05.2021 to 31.05.2021	I Addl. Chief Judge, City Civil Court, Secunderabad.
13.	SMT. S.N.SREEDEVI, IX Addl. Chief Judge, City Civil Court, Hyderabad.	03.05.2021 to 16.05.2021	-	III Addl. Chief Judge, City Civil Court, Hyderabad.
14.	SRI A.JAYA RAJ, X Additional Chief Judge, City Civil Court, Hyderabad.	-	18.05.2021 to 31.05.2021	Judge, Family Court, Hyderabad.
15.	SRI M.SRINIVASA CHARY, XXVII Additional Chief Judge, City Civil Court, Secunderabad.	-	18.05.2021 to 31.05.2021	I Addl. Chief Judge, City Civil Court, Secunderabad.
16.	SMT. B.PRATHIMA, XXV Additional Chief Judge, City Civil Court, Hyderabad.	-	18.05.2021 to 31.05.2021	XXVI Addl. Chief Judge, City Civil Court, Hyderabad.

17.	SRI D.RAVINDRA SHARMA, XXVI Addl. Chief Judge, City Civil Court, Hyderabad.	03.05.2021 to 16.05.2021	-	XXV Addl. Chief Judge, City Civil Court, Hyderabad.
18.	SRI J.JEEVAN KUMAR, XIV Additional Chief Judge (Fast Track Court), City Civil Court, Hyderabad.	-	18.05.2021 to 31.05.2021	Judge, Family Court, Hyderabad.
19.	SRI K.PATTABHIRAMA RAO, Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad	-	18.05.2021 to 31.05.2021	XXVI Addl. Chief Judge, City Civil Court, Hyderabad.
HYDERABAD METROPOLITAN SESSIONS JUDGES				
20.	SRI N.TUKARAMJI, Metropolitan Sessions Judge, Hyderabad.	-	18.05.2021 to 31.05.2021	I Addl. Metropolitan Sessions Judge, Hyderabad.
21.	SMT. SUNEETHA KUNCHALA, I Addl. Metropolitan Sessions Judge, Hyderabad.	03.05.2021 to 16.05.2021	-	Metropolitan Sessions Judge, Hyderabad.
22.	Dr. D.HEMANTH KUMAR, IV Additional Metropolitan Sessions Judge,-cum- XVIII Additional Chief Judge, City Civil Court, Hyderabad.	03.05.2021 to 16.05.2021	-	Addl. Metropolitan Sessions Judge for the trial of JHCBBC-cum- Addl. Family Court-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.
23.	SRI Y.SATHYENDRA, Special Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act -cum- VI Additional Metropolitan Sessions Judge, Secunderabad - cum- XX Additional Chief Judge, City Civil Court, Secunderabad.	03.05.2021 to 16.05.2021	-	Addl. Metropolitan Sessions Judge for the trial of JHCBBC-cum- Addl. Family Court-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.

24.	SMT. P.NEERAJA, Addl. Metropolitan Sessions Judge for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.	-	18.05.2021 to 31.05.2021	IV Addl. Metropolitan Sessions Judge, Hyderabad.
25.	SRI BAKARAJU SRINIVASA RAO, Special Sessions Judge Court for trial of cases relating to Atrocities against Women -cum-X Additional Metropolitan Sessions Judge, Hyderabad.	03.05.2021 to 16.05.2021	-	Special Session Judge for trial of cases relating to MP's & MLA's, Hyderabad.
26.	SRI CH.V.R.R.VARA PRASAD, Special Court at Hyderabad for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Telangana, Hyderabad.	-	18.05.2021 to 31.05.2021	IV Addl. Metropolitan Sessions Judge, Hyderabad.
27.	SMT. G.PREMALATHA, Presiding Officer, Fast Track Special Courts for expeditious trial and disposal of rape and POCSO Act cases at Bharosa Centre, HACA Bhavan, Hyderabad.	-	18.05.2021 to 31.05.2021	I Addl. Metropolitan Sessions Judge, Hyderabad.
HYDERABAD UNIT OF CBI COURTS				
28.	SRI B.R.MADHUSUDHAN RAO, Principal Special Judge for CBI Cases, Hyderabad.	-	18.05.2021 to 31.05.2021	III Addl. Special Judge for CBI Cases, Hyderabad.
29.	SRI SURA SRINIVAS REDDY, III Additional Special Judge for CBI Cases, Hyderabad.	03.05.2021 to 16.05.2021	-	Principal Special Judge for CBI Cases, Hyderabad.

30.	SRI LALSINGH SRINIVASA NAIK, Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. Chief Judge, City Civil Court, Hyderabad	03.05.2021 to 16.05.2021	-	Principal Special Judge for trial of SPE & ACB Cases, Hyderabad.
31.	SRI SAMBASIVARAO NAIDU, Principal Special Judge for SPE & ACB -cum-IV Additional Chief Judge, City Civil Court, Hyderabad	-	18.05.2021 to 31.05.2021	Special Judge for trial of Cases under Essential commodities Act-cum-III Addl. Metropolitan Sessions Judge, Hyderabad.
HYDERABAD TRIBUNALS AND LABOUR COURTS				
32.	SMT. V.B.NIRMALA GEETHAMBA, Chairperson, Industrial Tribunal - I, Hyderabad.	-	18.05.2021 to 31.05.2021	Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
33.	SMT. Y.RENUKA, Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.	03.05.2021 to 16.05.2021	-	Chairperson, Industrial Tribunal - I, Hyderabad.
34.	SMT. P.SREE SUDHA, Chairperson, Co-Operative Tribunal, Hyderabad	03.05.2021 to 16.05.2021	-	Chairperson, Industrial Tribunal - I, Hyderabad.
35.	SRI M.LAXMAN, Presiding Officer, Labour Court-I, Hyderabad.	-	18.05.2021 to 31.05.2021	Presiding Officer, Labour Court-II, Hyderabad.
36.	SRI G.V.SUBRAHMANYAM, Presiding Officer, Labour Court-II, Hyderabad.	03.05.2021 to 16.05.2021	-	Presiding Officer, Labour Court-I, Hyderabad.
37.	SRI MOHAMMED NIZAMUDDIN, District and Sessions Judge working as Chairman, Telangana State Wakf Tribunal, Hyderabad.	03.05.2021 to 16.05.2021	-	Chairperson, Industrial Tribunal - I, Hyderabad

KARIMNAGAR DISTRICT				
38.	SMT. M.G.PRIYADARSHINI, Prl. District and Sessions Judge, Karimnagar.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (FTC)-cum-Special Judge for POCSO Act Cases, Karimnagar.
39.	Dr. SUNNAM SRINIVASA REDDY, I Additional. District and Sessions Judge, Karimnagar.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (FTC)-cum-Special Judge for POCSO Act Cases, Karimnagar.
40.	SRI GANNARAPU SUDERSHAN, II Addl. District and Sessions Judge, Jagital, Karimnagar District.	03.05.2021 to 16.05.2021	-	Judge, Family Court-cum-VII Addl. District Judge, Karimnagar.
41.	SRI M.KRISHNA MURTHY, Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (FTC)-cum-Special Judge for POCSO Act Cases, Karimnagar.
42.	SMT. G.V.N.BHARATHA LAXMI, Chairperson, Industrial Tribunal-cum-Presiding Officer, Labour Court-cum-VI Addl. District and Sessions Judge, Godavarikhani	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (FTC)-cum-Special Judge for POCSO Act Cases, Karimnagar.
43.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI, Judge, Family Court-cum-VII Addl. District Judge, Karimnagar.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (FTC)-cum-Special Judge for POCSO Act Cases, Karimnagar.
44.	SRI M.JOHNSON, IX Addl. District and Sessions Judge, Sircilla, Karimnagar District.	03.05.2021 to 16.05.2021	-	Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.
45.	SMT. D.MADHAVI KRISHNA, IV Addl. District and Sessions Judge (Fast Track Court), Karimnagar.	03.05.2021 to 16.05.2021	-	Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.

46.	SMT. M.VANI, Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum- VII Additional District and Sessions Judge, Karimnagar .	03.05.2021 to 16.05.2021	-	Judge, Family Court-cum-VII Addl. District Judge, Karimnagar.
KHAMMAM DISTRICT				
47.	SRI CH.K.BHUPATHI, Prl. District and Sessions Judge, Khammam, Khammam District.	-	18.05.2021 to 31.05.2021	Judge, Family Court-cum-Addl. District and Sessions Judge, Khammam.
48.	SRI V.BALA BHASKARA RAO, I Addl. District and Sessions Judge, Khammam, Khammam District.	03.05.2021 to 16.05.2021	-	II Addl. District and Sessions Judge (Fast Track Court), Khammam.
49.	SRI R.THIRUPATHI, Judge, Family Court- cum-VI Addl. District and Sessions Judge, Khammam, Khammam District.	03.05.2021 to 16.05.2021	-	First Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Khammam.
50.	SRI P.CHANDRASEKHARA PRASAD, Special Sessions Judge Courts for trial of cases relating to Atrocities against Women-cum- VIII Addl. District Judge, Khammam, Khammam District.	-	18.05.2021 to 31.05.2021	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
51.	SMT. K.ARUNA KUMARI, II Addl. District and Sessions Judge (Fast Track Court), Khammam, Khammam District.	-	18.05.2021 to 31.05.2021	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
52.	SRI C.V.S.SAI BHUPATHI, IV Addl. District and Sessions Judge (Fast Track Court), Sathupally, Khammam District.	-	18.05.2021 to 31.05.2021	V Addl. District and Sessions Judge, Kothagudem, Khammam District.
53.	SRI MOHD. ABDUL RAFI, V Addl. District and Sessions Judge, Kothagudem, Khammam District.	03.05.2021 to 16.05.2021	-	IV Addl. District and Sessions Judge (Fast Track Court), Sathupalli, Khammam District.

54.	SMT R.DANIE RUTH, Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Court, Khammam, Khammam District.	-	18.05.2021 to 31.05.2021	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
MAHABUBNAGAR DISTRICT				
55.	SMT. S.PREMAVATHI, Prl. District and Sessions Judge, Mahabubnagar, Mahabubnagar District.	-	18.05.2021 to 31.05.2021	I Addl. District and Sessions Judge, Mahabubnagar.
56.	SRI T.RAGHURAM, I Addl. District and Sessions Judge, Mahabubnagar, Mahabubnagar District.	03.05.2021 to 16.05.2021	-	Prl. District and Sessions Judge, Mahabubnagar.
57.	SRI P.VASANTH, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar, Mahabubnagar District.	-	18.05.2021 to 31.05.2021	I Addl. District and Sessions Judge, Mahabubnagar.
58.	SRI P.ANNIE ROSE CHRISTIAN, Special Sessions Judge Courts for trial of cases relating to Atrocities against Women, Mahabubnagar, Mahabubnagar District.	-	18.05.2021 to 31.05.2021	I Addl. District and Sessions Judge, Mahabubnagar.
59.	SRI BOYA SRINIVASULU, IX Addl. District and Sessions Judge, Wanaparthy, Mahabubnagar District.	03.05.2021 to 16.05.2021	-	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.
60.	SRI A.VEERAI AH, II Addl. District and Sessions Judge (Fast Track Court), Mahabubnagar, Mahabubnagar District.	03.05.2021 to 16.05.2021	-	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.
61.	SRI S.RAVI KUMAR, IV Addl. District and Sessions Judge (Fast Track Court), Nagarkurnool, Mahabubnagar District.	03.05.2021 to 16.05.2021	-	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women, Mahabubnagar, Mahabubnagar District.

62.	SRI N.SANTHOSH KUMAR, Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Court, Gadwal, Mahabubnagar District.	03.05.2021 to 16.05.2021	-	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women, Mahabubnagar, Mahabubnagar District.
MEDAK DISTRICT				
63.	SRI B.PAPI REDDY, Prl. District and Sessions Judge, Sangareddy, Medak District.	03.05.2021 to 16.05.2021	-	VII Addl. District and Sessions Judge, Medak at Sangareddy.
64.	SRI A.KARNA KUMAR, Judge, Family Court-cum-VII Addl. District and Sessions Judge, Sangareddy, Medak District.	-	18.05.2021 to 31.05.2021	Prl. District and Sessions Judge, Medak at Sangareddy.
65.	SMT. J.MAITHREYI, II Additional District and Sessions Judge (Fast Track Court), Sangareddy, Medak District.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge, Siddipet, Medak District.
66.	SMT. S.SARITHA, IV Additional District and Sessions Judge (Fast Track Court), Siddipet, Medak District.	03.05.2021 to 16.05.2021	-	II Addl. District and Sessions Judge (Fast Track Court), Medak at Sangareddy.
NALGONDA DISTRICT				
67.	SRI M.V.RAMESH, Prl. District and Sessions Judge, Nalgonda.	-	18.05.2021 to 31.05.2021	I Addl. District and Sessions Judge, Nalgonda.
68.	SRI S.V.V.NATHREDDY, I Additional District and Sessions Judge, Nalgonda.	03.05.2021 to 16.05.2021	-	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.

69.	SRI K.KALYAN CHAKRAVARTHY, Chairman, LRAT-cum-II Additional District Judge, Suryapet, Nalgonda District.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (Fast Track Court), Nalgonda, Nalgonda District.
70.	SRI M.NAGARAJU, Judge, Family Court-cum-VI Additional District and Sessions Judge, Nalgonda.	-	18.05.2021 to 31.05.2021	I Addl. District and Sessions Judge, Nalgonda.
71.	SRI HUZAIB AHMED KHAN, V Additional District and Sessions Judge, Bhongir, Nalgonda District.	03.05.2021 to 16.05.2021	-	Special Sessions Judge for fast tracking the cases relating to atrocities against Women, Nalgonda.
72.	SMT. M.BHAVANI, III Additional District and Sessions Judge (Fast Track Court), Nalgonda.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (Fast Track Court), Nalgonda.
73.	SMT. M.PADMAJA, IV Addl. District and Sessions Judge (Fast Track Court), Nalgonda.	03.05.2021 to 16.05.2021	-	III Addl. District and Sessions Judge (Fast Track Court), Nalgonda.
74.	SMT. V.SARADA DEVI, Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum-IX Additional District Judge, Nalgonda.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (Fast Track Court), Nalgonda.
NIZAMABAD DISTRICT				
75.	SMT. K.SAI RAMA DEVI, Prl. District and Sessions Judge, Nizamabad, Nizamabad District.	03.05.2021 to 16.05.2021	-	I Addl. District and Sessions Judge, Nizamabad.
76.	SRI B.GAUTHAM PRASAD, I Additional District and Sessions Judge, Nizamabad, Nizamabad District.	-	18.05.2021 to 31.05.2021	Prl. District and Sessions Judge, Nizamabad.
77.	SRI S.GOVERDAN REDDY, Special Judge for trial of cases under SCs and STs (POA) Act, 1989 - cum- VIII Additional District Judge, Nizamabad, Nizamabad District.	-	18.05.2021 to 31.05.2021	Judge, Family Court-cum-Addl. District and Sessions Judge, Nizamabad.

78.	SMT. C.RATNA PADMAVATHI, Judge, Family Court, Nizamabad, Nizamabad District.	03.05.2021 to 16.05.2021	-	Spl. Judge for trial of cases under SCs & STs (POA) Act- cum-VIII Addl. District and Sessions Judge, Nizamabad.
79.	SRI B.SATHAIAH, IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.	-	18.05.2021 to 31.05.2021	II Addl. District and Sessions Judge (Fast Track Court), Nizamabad.
80.	SRI T.NARSI REDDY, II Additional District and Sessions Judge (Fast Track Court), Nizamabad, Nizamabad District.	03.05.2021 to 16.05.2021	-	I Addl. District and Sessions Judge, Nizamabad.
81.	SMT. S.V.P. SURYA CHANDRA KALA, VII Additional District and Sessions Judge, Bodhan, Nizamabad District.	-	18.05.2021 to 31.05.2021	Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XI Addl. District and Sessions Judge, Nizamabad.
82.	SMT. SHOUKATH JAHAN SIDDIQUE, Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum- XI Additional District Judge, Nizamabad, Nizamabad District.	03.05.2021 to 16.05.2021	-	Spl. Judge for trial of cases under SCs & STs (POA) Act- cum-VIII Addl. District and Sessions Judge, Nizamabad.
RANGAREDDY DISTRICT				
83.	DR. G.RADHA RANI, Prl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.
84.	SRI B.SURESH, Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, L.B.Nagar, Rangareddy District.	-	18.05.2021 to 31.05.2021	VIII Addl. District and Sessions Judge, Ranga Reddy District.

85.	SMT. B.MANJARI, Judge, Family Court, L.B.Nagar, Rangareddy District.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.
86.	SMT. T.JAYA LAKSHMI, Special Judge for trial of cases under SCs and STs (POA) Act, 1989 - cum- VII Additional District Judge, L.B.Nagar, Rangareddy District.	-	18.05.2021 to 31.05.2021	VIII Addl. District and Sessions Judge, Ranga Reddy District.
87.	SRI K.KUSHA, III Additional District and Sessions Judge- cum-III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.	-	18.05.2021 to 31.05.2021	X Addl. District and Sessions Judge (Fast Track Court), Ranga Reddy District.
88.	SRI G.RAJA GOPAL, IV Additional District and Sessions Judge, - cum-IV Additional Metropolitan Sessions Judge -cum- I Additional Family Court, L.B.Nagar, Rangareddy District.	03.05.2021 to 16.05.2021	-	Judge, Family Court, Ranga Reddy District L.B.Nagar.
89.	SMT. K.MARUTHI DEVI, Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum- XVII Additional District Judge, L.B.Nagar, Rangareddy District.	-	18.05.2021 to 31.05.2021	X Addl. District and Sessions Judge (Fast Track Court), Ranga Reddy District.
90.	SRI KUMAR VIVEK, VI Additional District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District.	03.05.2021 to 16.05.2021	-	XV Addl. District and Sessions Judge, Ranga Reddy District at Kukatpally.
91.	SMT. G.BHAVANI CHANDRA, XVI Additional District and Sessions Judge - cum- XVI Additional Metropolitan Sessions Judge -cum- III Additional Family Court, Malkajgiri, Rangareddy District.	-	18.05.2021 to 31.05.2021	VIII Addl. District and Sessions Judge, Ranga Reddy District.

92.	MS. N.PREMA LATHA, VIII Additional District and Sessions Judge, L.B.Nagar, Rangareddy District.	03.05.2021 to 16.05.2021	-	VII Addl. District and Sessions Judge, Ranga Reddy District.
93.	SRI R.RAGHUNATHA REDDY, IX Additional District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District.	03.05.2021 to 16.05.2021	-	VII Addl. District and Sessions Judge, Ranga Reddy District.
94.	SMT. M.KANAKA DURGA, X Additional District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District.	03.05.2021 to 16.05.2021	-	I Special Sessions Judge for trial of cases relating to Atrocities against women-cum-XVII Addl. District and Sessions Judge, Ranga Reddy District.
95.	SMT. K.JAYANTHI, XI Additional District and Sessions Judge (Fast Track Court), Medchal, Rangareddy District.	03.05.2021 to 16.05.2021	-	I Special sessions Juge for trial of cases relating to Atrocities against women-cum-XVII Addl. District and Sessions Judge, Ranga Reddy District.
96.	SRI K.SUDERSHAN, XIV Additional District and Sessions Judge, L.B. Nagar, Rangareddy District.	-	18.05.2021 to 31.05.2021	X Addl. District and Sessions Judge (Fast Track Court), Ranga Reddy District.
97.	SRI D.RAJESH BABU, XV Additional District and Sessions Judge - cum- XV Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Miyapur at Kukatpally, Rangareddy District.	-	18.05.2021 to 31.05.2021	VI Addl. District and Sessions Judge (Fast Track Court), Ranga Reddy District at Kukatpally.
WARANGAL DISTRICT				
98.	SRI NANDIKONDA NARSING RAO, Prl. District and Sessions Judge, Warangal, Warangal District.	-	18.05.2021 to 31.05.2021	Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.

99.	SRI K.JAYA KUMAR, I Additional District and Sessions Judge, Warangal, Warangal District.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (Fast Track Court), Warangal.
100.	SMT. K.SAILAJA, Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal, Warangal District.	03.05.2021 to 16.05.2021	-	Spl. Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.
101.	SRI K.PRABHAKARA RAO, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Additional District and Sessions Judge, Warangal, Warangal District.	-	18.05.2021 to 31.05.2021	Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
102.	SMT P.MUKTHIDA, Special Sessions Judge Courts for trial of cases relating to Atrocities against Women, Warangal, Warangal District.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (Fast Track Court), Warangal.
103.	SMT. Y.PADMA, IV Additional District and Sessions Judge (Fast Track Court), Warangal, Warangal District.	03.05.2021 to 16.05.2021	-	Special Sessions Judge for trial of cases relating to atrocities against women-cum-IX Addl. District and Sessions Judge, Warangal.
104.	SRI G. ANIL KIRAN KUMAR, VI Additional District and Sessions Judge, Warangal at Mahabubabad, Warangal District.	03.05.2021 to 16.05.2021	-	Spl. Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.
105.	SRI VINOD KUMAR, VIII Additional District and Sessions Judge (Fast Track Court), Bhupalpally, Warangal District.	03.05.2021 to 16.05.2021	-	Special Sessions Judge for trial of cases relating to atrocities against women-cum-IX Addl. District and Sessions Judge, Warangal.

TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD				
106.	SMT. E.TIRUMALA DEVI, Director, Telangana State Judicial Academy, Secunderabad.	03.05.2021 to 16.05.2021	-	Senior Faculty Member - I, Telangana State Judicial Academy, Secunderabad.
107.	K.AJITHA SIMHA RAO, Senior Faculty Member - I, Telangana State Judicial Academy, Secunderabad.	-	18.05.2021 to 31.05.2021	Director, Telangana State Judicial Academy, Secunderabad.

NOTE: 1. The orders are placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for availing summer vacation permission.

2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.

3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Principal Special Judge for CBI Cases, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. **THE DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
8. The Presiding Officers, Labour Courts – I, II and III, Hyderabad.
9. The Chairan Industrial Tribunal- I and II, Hyderabad
10. The Chairman, Additional Industrial Tribunal, Hyderabad.
11. The Chairman, Co-operative Tribunal, Hyderabad.
12. The Chairman, Sales Vat and Tax Appellate Tribunal, Hyderabad.
13. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
14. The III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
15. The Presiding Officer, Telangana State Wakf Tribunal, Hyderabad.

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